

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-204(ND)/2018

IN THE MATTER OF:

M/s Tractebel Engineering Pvt. Ltd.

Vs.

M/s Cargo Solar Power Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 12.06.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Ranjeet Pandey, Advocate

For the Respondent

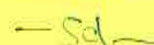
: Mr. Varun K Chopra, Advocate

ORDER

Heard, Order Reserved.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar
12.06.2018